

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). the required information is being collected and will be laid on the Table of the House.

LICENCES FOR PAPER FACTORIES

2823. SHRI ARJUN SINGH BHADORIA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the names of the persons/firms to whom licences were issued for setting up paper factories from 1960 to 1967 so far and the progress made in setting up the factories; and

(b) if no progress has so far been made, the action Government propose to take in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). The information is being collected and will be laid on the Table of the House.

EXPORT OF FILMS

2824. SHRI ARJUN SINGH BHADORIA: Will the Minister of COMMERCE be pleased to state:

(a) whether the office bearers or delegations of the Indian Motion Pictures Export Corporation Ltd. have paid any visit to foreign countries during 1964-65, 1965-66, 1966-67 and 1967-68 so far;

(b) if so, the particulars of such delegations;

(c) the foreign exchange spent on each of the visits; and

(d) the number of films exported by the said corporation and earnings there from during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) to (d). A statement is laid on the Table of the House. [*Placed in Library.* See No. LT-1830/67].

मेवों का आयात

2825. श्री मोलहू प्रसाद : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिदेशों से मेवों के आयात के लिये हाल ही में कुछ फर्मों को लाइसेंस दिये गये हैं;

(ख) यदि हाँ, तो इन लाइसेंसों के लिये कितने आवेदन-पत्र प्राप्त हुए थे तथा उनमें से कितने आवेदन-पत्र नामंजूर किये गये; और

(घ) ये आवेदन-पत्र किस आधार पर नामंजूर किये गये ?

वाणिज्य मंत्रालय में उप-मन्त्री (श्री मुहम्मद शफी कुरैशी) : (क) से (ग). माननीय सदस्य के ध्यान में जो पाटियां, देश अथवा वर्ष हैं, उनके विषय में कोई संकेत नहीं दिया गया है। ऐसी स्थिति में कोई निश्चित उत्तर देना कठिन है। हाँ, यह कहना संगत होगा कि मेवे ईरान एवं अफगानिस्तान से आयात किये जाते हैं और आयात लाइसेंस, घोषित नीति के अनुसार, सुस्थापित आयातको एवं सहकारी समितियों को दिये जाते हैं।

LICENCES FOR CONTROLLED METALS

2826. SHRI TENNETI VISWANATHAM : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the machinery in Government to ensure the proper use by the quota holders of the controlled metals for which licences are granted; and

(b) the quantities of controlled metals for which licences have been issued to M/s. Deltan Cable Co., Delhi during 1964-65 and 1966-67 so far?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) There is no control over non-ferrous metals, and the utilisation of raw materials is watched by D.G.T.D. or other sponsoring authorities as the case may be, from the production returns.